

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 167 OF 2002
 Applicant(s) S.K. Kalla Respondent(s) U.O. J. Gov
 Advocate for Applicant(s) Mr. S.K. Malik, Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

08/07/2002

Mr. S.K. Malik, Counsel for the Applicant

Register put up in Court for admission on 12 day as per Court slip

REGISTRAR
C.A.T. JODHPUR

8-7-2002

Shri S. K. Malik Counsel for applicant
Heard.

The applicant is presently working on the post of Superintending Engineer in Commander Works Engineer (Army) Jodhpur. He has been transferred to Vizag vide Annexure A-1. Shri S.K. Malik, learned counsel for the applicant frankly conceded that the applicant is holding a transferable post and his contention is that he has been transferred between a period of two years and that according to the transfer policy he could not have been transferred. Since the applicant is holding a transferable post and transfer is an ordinary part of service, we would not like to interfere in the matter. It would, however be opened to the applicant to approach the authorities concerned to convey his point of view, with regard to the policy decision. This OA is dismissed.

Copy of order along with OA Annex 1576 sent to R-1 to R-3 by Regd. AD. vide 227/229 dt. 10-7-2002 Recd. AD signature & R-3

Gopal Singh
 Adm. Member

P. P. GARG
 Vice Chairman